

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.383/11

Tuesday this the 6th day of November 2012

C O R A M :

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

P.P.Hajarommabi,
W/o.e.Jamaludheen,
PA to Enquiry Commissioner,
Secretariat, Kavaratti.
(Directorate of Agricultural Kavaratti),
Pokkarada House, Kavaratti – 682 555.

...Applicant

(By Advocate Mr.Anand.S.A)

V e r s u s

1. The Administrator,
U.T of Lakshadweep, Kavaratti – 682 555.
2. The Director (Services),
U.T of Lakshadweep, Kavaratti – 682 555. ...Respondents

(By Advocate Mr.S.Radhakrishnan)

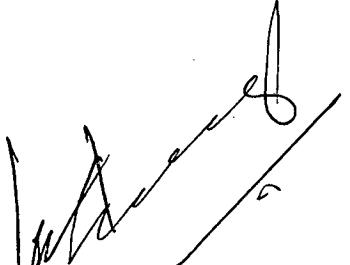
This application having been heard on 6th November 2012 this Tribunal on the same day delivered the following :-

O R D E R

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

Counsel for the applicant submitted that the O.A has become infructuous by virtue of the applicant having been already moved to the new station. The O.A is, therefore, dismissed as infructuous.

(Dated this the 6th day of November 2012)


**Dr.K.B.S.RAJAN
JUDICIAL MEMBER**

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